

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 86 OF 2017

Dated: 29th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M.P. Power Management Co. Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Manoj Dubey

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. S.Vallinayagam for R.45

ORDER

Admit. Issue notice. Mr. Sethu Ramalingam takes notice on behalf of Respondent No.1 and Mr. S. Vallinayagam takes notice on behalf of Respondent No.45. Notice be issued to the other Respondents returnable on 12.07.21017. Dasti, in addition, is permitted.

List the matter on **12.07.2017.**

**(I. J. Kapoor)
Technical Member**
ts/kt

**(Justice Ranjana P. Desai)
Chairperson**